

**COURT-II**  
**Before the Appellate Tribunal for Electricity**  
**(Appellate Jurisdiction)**

**Appeal No. 131 of 2013**

**Dated : 30<sup>th</sup> January, 2014**

**Present: Hon'ble Mr. Rakesh Nath, Technical Member**  
**Hon'ble Mr. Justice Surendra Kumar, Judicial Member**

**In the matter of:**

**M/s. Vianney Enterprises** **....Appellant(s)**

**Versus**

**Kerala State Electricity Regulatory Commission**  
**& Anr.** **....Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. Ramji Srinivasan, Sr. Adv.**  
**Mr. Sumeet Lall**  
**Mr. Shwetabh Sinha**

**Counsel for the Respondent(s) :** **Mr. M.T. George for R-2**  
**Mr. Ramesh Babu for R-1**

**ORDER**

We have heard the Learned Senior Counsel for the Appellant for some time.

Post the matter for further hearing on **24.2.2014.**

**(Justice Surendra Kumar)**  
**Judicial Member**  
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**(Rakesh Nath)**  
**Technical Member**